

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

M/S KALKA HOME DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	M/S KALKA HOME DEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Debtor	13/06/2011
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies – Delhi
4.	Corporate Identity No. of the Corporate Debtor	U70100DL2011PTC220842
5.	Address of the registered office and principal office (if any) of corporate debtor	RZ-174B, GALI NO 16 TUGLAKABAD EXTN., NEW DELHI, Delhi, India, 110019 (as per MCA website)
6.	Insolvency commencement date in respect of corporate debtor	23/01/2024 (Order of Hon'ble NCLT was received by IRP on 29.01.2024)
7.	Estimated date of closure of insolvency resolution process	20/07/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mukesh Gupta [IBBI/IPA-001/IP-P-01494/2018-2019/12254] AFA Valid upto – 10-10-2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: camukeship@rediffmail.com (<i>This email is not to be used for sending claims</i>)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059 Email: cirp.kalka@gmail.com
11.	Last date for submission of claims	12/02/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees / Home buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	(1) <u>Mr. Pankaj Kumar Tiwari</u> [IBBI/IPA-003/ICAI-N-00394/2022-2023/14278] Address: Plot No WZ-D-9, Gali No -5, Mahavir Enclave, Palam Colony, Near Sulabh International Complex, New Delhi-110045 Email: ar.kalkahome@gmail.com (2) <u>Mr. Arvind Mittal</u> [IBBI/IPA-001/IP-P01358/2018-2019/12081] Address: 1900, JJ Colony, Madanpur Khaddar, Phase-3, Sarita Vihar, New Delhi 110076 Email: ar.kalkahomedevelopers@gmail.com (3) <u>Ms. Ashu Gupta</u> [IBBI/IPA-002/IP-N00339/2017-2018/10943] Address: 204A, 2nd Floor, 23 SBI Building, Shivaji Marg, Najafgarh Indl Area, Opp. DLF Tower, West, National Capital Territory of Delhi, 110015 Email: ashugupta.cs@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) To Download the relevant Forms, the weblink is https://ibbi.gov.in/home/downloads (b) Detail of authorized representatives is available at Point 13 above.

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench Court - II, New Delhi has ordered the commencement of a corporate insolvency resolution process of **M/s KALKA HOME DEVELOPERS PRIVATE LIMITED** on **23/01/2024**.

1. The creditors of **M/s KALKA HOME DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **12/02/2024** to the interim resolution professional at the address mentioned against entry No. 10.
2. The financial creditors shall submit their claims with proof by electronic means only **by sending email on cirp.kalka@gmail.com**. All other creditors may submit the claims with proof in person, by post or by electronic means.
3. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.
4. **Submission of false or misleading proofs of claim shall attract penalties.**

Date: 31.01.2024
Place: New Delhi


MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254

MUKESH GUPTA
Interim Resolution Professional
KALKA HOME DEVELOPERS PRIVATE LIMITED

[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]